

**Declaration of Assets and Liabilities**

Year 2025-26

I, **TAPAN KUMAR**, son/daughter/wife of **LATE GANGA PRASAD MANDAL**, Aged **55** years, belonging to **BLAS** service and presently working as **ASSISTANT SECTION OFFICER** give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10000/-	PRATIMA KUMARI 12,000	JIGYASHU ANAND 15,000/-	PRAGYA ANAND 10000	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	saving a/c-SBI -10,000/-	saving a/c-SBI -2500/-	saving a/c-SBI -5000/-	saving a/c-GRAMIN-3000/-	NIL
(iii)	Bonds, Debentures and Shares in companies	NIL	NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC-550,000/- (annual premium-28000 POSTAL RD-3000/MONTH	LIC-62500 (annual premium-3032/-) Postal Rd 2000/month	NIL	LIC-5,00,000/- (annual premium-12269/-)	NIL
(v)	Motor Vehicles (details of make, etc.)	HERO GLAMOUR YEAR-2017 MARUTI WAGON R YEAR-2006	NIL	NIL	NIL	NIL
(vi)	Jewellery (give details of weight and value)	GOLD- 60gms(24 carat) 3,50,000/-	Gold-70gms (24 carat) 4,50,000/- 500gm silver 160000/-	NIL	15g gold (24 carat) 120000	NIL
(vii)	Other assets, such as values of claims / interests	NIL	NIL	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

*Tapan Kumar*

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13/2/26

*Handwritten signature and date*  
13/2/26

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No	Description	Self	Spouse Name(S)	Dependant -1 Name	Dependant -2 Name	Dependant -3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Bhagalpur 5 acre (ancestral property) CMV- 18,00,000/-	NIL	NIL	NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	Bhagalpur 5 acre (ancestral property) CMV- 800000/-	NIL	NIL	NIL	NIL
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	PATNA RESIDENTIAL UNDERCONSTRUCTIO N 739.75 Sq ft 1,50,00,000	NIL	NIL	NIL	NIL
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	BHAGALPUR 1800 Sq.ft(ancestral property) CMV- 19,00,000/-	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

Jagan Kumar

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item)

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 31.01.2026
(a)	(i) Loans from Banks	SBI HOUSING LOAN. 4283800/-	4283800/- Paid 200000 Dues 4083800/-
	(ii) Loans from financial institutions	NIL	NIL

	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NIL	NIL
	(b) dues to departments dealing with supply of water	NIL	NIL
	(c) dues to departments dealing with supply of electricity	NIL	NIL
	(d) dues to departments dealing with telephones	NIL	NIL
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	NIL	NIL
	(f) Other dues, if any	NIL	NIL
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	Filled Tax Mention for F.Y. 2024-25 in A.Y. 2025-2026 PAN-BCPPK4149E	83446
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	NIL	NIL
	(iii) Sales Tax [Only in case of proprietary business]	NIL	NIL
	(iv) Property Tax	NIL	NIL

Jagan Kumar

**C. Personal Detail**

GPF/CPF/PRAN No. :-

Gender :-  (M/F)

Date of Birth :- 

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 (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Signature ..... *Tapan Kumar* .....

Place: **PATNA**  
Date: *13.02.2026*

Name of Employee: **TAPAN KUMAR**  
Designation: **ASSISTANT SECTION OFFICER**  
Department: **BIHAR LEGISLATIVE ASSEMBLY SECRETARIAT.**

**Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.**